

0068862

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated- 27.07.2017

PROCEEDINGS

High Court establishment – appointment to the category of Assistant in the High Court–permission to join duty - orders issued.

- Read : 1. High Court proceedings No. A2-6916/2016 dated 20.07.17
2. Submissions dated 27.07.2017 from the persons concerned.

ORDER NO. A2-6916/2016

The following persons, who have been offered appointment as Assistants in the High Court Service as per the High Court proceedings read above, are permitted to join duty on **27.07.2017 F. N.** and are posted to the Sections mentioned against their names.

1. Smt. Treeza James : **G (Accounts-III)**
2. Sri. M. Kingston Michael : **IT**

Sl.No.2 will be eligible for Compensatory Allowance @₹ 1000/- p.m for attending the cause list work.

(By Order)

Lissamma

Lissamma Joseph Murickan
Assistant Registrar (H.G.)

To

- The persons concerned
- The Joint Registrar concerned, High Court.
- The Deputy Registrars concerned, High Court.
- The Private Secretary to Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Assistant Registrar concerned and Chief Librarian, High Court
- The Section Heads concerned.
- The Confidential Assistants to the Registrars, High Court.
- The 'G' (Accounts – II & III) Sections and Finance Wing, High Court.
- The I.T. Section, High Court (for uploading in website)
- The Administrative Records Section, High Court (2 Copies)
- The A4 Seat, High Court.
- The File / Stock File